

Annexure-3

Name of the corporate debtor: **Reliable Cashew Company Private Limited** ; Date of commencement of CIRP: **22.06.2023**

Version 2- List of stakeholders as on: 25-01-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related	% of voting share in CoC					
1	State Bank of India	03-07-2023	86,04,05,200	86,04,05,200	Financial Debt			No	74.974	0	0	0	0	
2	Samunnati Financial Intermediation & Services Private Limited	10-07-2023	9,68,55,446	7,08,88,558	Financial Debt			No	6.177	0	0	2,59,66,888	-	Claim of interest has been re-verified and considered the penal interest of 2% P.A against the claim of 36% P.A based on the considered view of RP that the penal interest claimed is a contravention of the prohibition of charging Exorbitant interest act.
3	IndusInd Bank Ltd	11-07-2023	21,63,10,349	21,63,10,349	Financial Debt			No	18.8490	0	0	0	0	
Total			1,17,35,70,995	1,14,76,04,107					100			2,59,66,888	-	